IN THE CENTRAL ADMINISTRATIVE TRIBUNAL ADDITIONAL BENCH, BANGALORE

ORDER SHEET

Application No 1825 _of 1986 (F)

Applicant

M. Hemiswany

Advocate for Applicant

& M.C. Naresimbon

Divs. Rky hanges (Pors).

S. Rky Bibne.

Advocate for Respondent Respondent

VICE CHAIRMAN

11.11.1986

MEMBER

11.11.1986

Date	Office Notes	Orders of Tribunal
7-11-86.	This application July 48 19 9	
	to set is preising to:-	
	1) Set aside the Selection list doted	
	2 2 4 2 1 th ord 14 25	
	2) Set aside the order of. 25-9-86. 50	
	Interim Order: - Stay y operation	
	I Selection list dt. 4-9-86 and	
	order dt. 25-9-86 in 80 Jan it	
	Relates to Applicant.	
	As directed by the Rigistres,	
	the apple is Ingestral of it being	
	Planerd by the Bench. (C-H-I) Jan ochnission. On 11-11-86	
	I Po is removed.	
11 1004	8	Kapia Inai
	11-11-86	Shri M.C. Narasimha Murthy
	Before Prestede K.S.	learned counsel for the appli- cant prays for permission to
	The Horible Mr frestede K.S. Pullasway - Vie	withdraw this application with liberty reserved to approach th authority itself in the light o
	The Hombo Son L. H. A. Rego	the circular instructions issue by the Railway Board on 25.9.86
	Si. M.C. Narasmhan fort	Permission sought for is grante and the application is rejected
	Application dermissed	as withdrawn.

Application dismused as withdrawn.

Date	Office Notes	Orders of Tribunal
23-1-87	adms dr. 11-11-86	
7) 104	is established to out the	
·	asder dr. 11-11-86 issued to all the Parties Concerned. TRR	
	regules concerned	
	TRK.	
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